# Central Administrative Tribunal Principal Bench, New Delhi

## CP No. 423/2018 OA No. 1300/2018

New Delhi this the 17th day of December, 2018

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Jyoti Kumari, D/o Sh. Ram Kumar Khatri, R/o H.No. 139, Village Mubarak Pur, PO: Kanjhwala, Delhi

- Petitioner

(By Advocate: Mr. Lijo Jose for Mr. Yogesh Kumar Mahur)

#### Versus

- Sh. Anshu Kumar,
  The Chief Secretary,
  5<sup>th</sup> Floor, Delhi Sachivalaya,m
  New Delhi
- Sh. Rajesh Chopra, the Secretary,
   Delhi Subordinate Services Selection Commissioner, F-18, Karkardooma Institutional Area, Delhi-110092
- Dr. PK Goel,
  The Commissioner,
  South Delhi Municipal Corporation,
  Civic Centre, New Delhi

- Respondents

(By Advocate: Mr. Anuj Kumar Sharma)

### ORDER (Oral)

## Ms. Nita Chowdhury:

When the matter is taken up, proxy counsel for the applicant appears and seeks another opportunity. However, this is opposed by the respondents who informed that they have fairly considered the case of the petitioner – Jyoti Kumari and they state as under:-

"The petitioner Jyoti Kumari applied in UR category for the post of Auxiliary Nurse/Midwife under Post Code 14/14 in Municipal Corporation of Delhi and allotted Roll No. 81004441. She appeared in written examination held on 26.04.2015. The petitioner/applicant had obtained 88.75 marks out of 200

marks. Since, the last selected candidate in UR category obtained 89.50 marks therefore being lower in marks, the applicant/petitioner Ms. JyotiKumri having Roll No.81004441 could not be selected for the post of Auxiliary Nurse/Midwife under Post Code 14/14 in Municipal Corporation of Delhi.

Moreover, as well established practice of the Board, if any candidate who fails to submit her/his required documents (which are essential as per RRs) in stipulated time the candidature of the candidate are being rejected. It is clear that the petitioner/candidate had failed to produce the required edossier in stipulated time. Further, the same has also been admitted in her representation.

In view of the above facts, the claim and candidature for selection to the post of Auxiliary Nurse/Midwife (ANM) under Post Code 14/14 in MCD in respect of the petitioner/applicant Jyto Kumari having Roll No.81004441 has been considered & examined and not found admissible in view of the facts mentioned above, hence rejected (Copy of the Order dated 17-10-2018 is annexed herewith as Annxure C-1)."

2. In view of the above substantial compliance of the orders of the CAT by the respondents, nothing further remains in this CP and the same is closed. Notices also stand discharged.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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